

GOVERNMENT OF INDIA
MINISTRY OF WOMEN & CHILD DEVELOPMENT

RAJYA SABHA
UNSTARRED QUESTION NO: 2220
TO BE ANSWERED ON 19.03.2025

FUNDING FOR ANGANWADI BUILDINGS

2220 SHRI SANT BALBIR SINGH:

Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:

- (a) whether Government has plans for improving and expanding Anganwadi services in Punjab and other States, especially in rural and underserved areas;
- (b) whether there are any proposals for increasing funding or support for Anganwadi infrastructure and services in the coming years;
- (c) whether Government has allocated any funds for the construction of buildings for Anganwadi centres in Punjab and other States, over the last three years; and
- (d) if so, the details of the funds released for these constructions, State-wise, district-wise?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF WOMEN AND CHILD DEVELOPMENT
(SHRIMATI SAVITRI THAKUR)

(a) to (d) Anganwadi Services under Mission Saksham Anganwadi and Poshan 2.0 is an ongoing scheme where continuous modification is undertaken for successful implementation of the scheme over a period of time and to provide benefits to the end beneficiaries in an efficient manner. In the 15th Finance Commission (FC) period, various components such as nutritional support for children from 6 months to the age of 6 years, pregnant women and lactating mothers and Adolescent Girls; Early Childhood Care and Education [3-6 years] and Anganwadi infrastructure including modern, upgraded Saksham Anganwadi have been reorganised under Mission Saksham Anganwadi and Poshan 2.0.

Anganwadi Services is a Centrally Sponsored scheme. The implementation of the scheme falls under the ambit of State Governments/UTs administration.

During the 15th Finance Commission cycle, 2 lakh Anganwadi Centres (AWCs) located in Government buildings @ 40,000 AWCs per year are to be strengthened and upgraded as Saksham Anganwadis for improved nutrition delivery and for Early Childhood Care and Education under Mission Saksham Anganwadi and Poshan 2.0. Saksham Anganwadis are to be provided with better infrastructure than the conventional Anganwadi Centres including LED screens, water purifier/installation of RO Machine, Poshan Vatika, ECCE related books and learning material etc. As on date, 2 Lakh Anganwadi Centres have been sanctioned for upgradation to Saksham Anganwadi Centres including State of Punjab.

Under Mission Saksham Anganwadi and Poshan 2.0, beginning from FY 2021-22, 50,000 AWCs building are to be constructed over a period of five years @10,000 AWCs per year. The cost norms for construction of Anganwadi Centres in convergence with MGNREGS is Rs.12 Lakh per AWC wherein Rs.8.00 Lakh would be provided under MGNREGS, Rs.2.00 Lakh under 15th FC (or any other untied funds) and Rs.2.00 Lakh by MWCD per AWC to be shared between Centre and States/UTs in the prescribed cost sharing ratio. State wise details of funds allocated over the last three years for construction of Anganwadi Centres including State of Punjab have been placed at Annexure.

The unit cost approved for construction of toilet is Rs.36,000/- per AWC and for drinking water provisioning the approved cost is Rs. 17,000/- per AWC to be shared by Centre and States/UTs as per the cost sharing ratio.

Apart from this, the Government has issued orders for upgradation of all mini AWC to regular AWCs. This would add an Anganwadi Helper in these Anganwadi Centres across the country to share the burden of Anganwadi worker so that the component of ECCE can be strengthened. Out of 1,16,852 Mini-AWCs in 23 States/UTs, sanction for upgradation of 88,716 Mini-AWCs in 20 States/UTs has been issued till date including 1240 mini AWCs for the State of Punjab. Further, directions have been issued to States/UTs to co-locate Anganwadi Centres, which are running on rent without sufficient infrastructure, at nearby Primary Schools, where space is available.

The PM JANMAN Mission launched by Ministry of Tribal Affairs aims for targeted development of 75 Particularly Vulnerable Tribal Groups (PVTGs) residing in 18 States and a UT. This Mission focuses on 11 critical interventions related to 9 key Ministries including Ministry of Women and Child Development. As on date, a total of 2139 AWCs has been approved for construction under PM JANMAN across the country.

In addition to above, Ministry of Tribal Affairs has launched Dharti Aaba Janjati Gram Unnat Abhiyan (DAJGUA) aimed at improving the socio-economic condition of tribal communities by adopting saturation coverage of tribal families in tribal majority areas and aspirational block ST villages. The intervention of Ministry of Women and Child Development involves establishment of 2000 new Saksham AWCs and upgradation of 6000 existing AWCs into Saksham AWCs from FY 2024-25 to FY 2028-29. As on date, a total of 236 AWCs have been approved for construction under DAJGUA across the country.

Statement referred to in reply to Parts (a) to (d) of Rajya Sabha Unstarred Question No. 2220 to be answered on 19.03.2025 regarding “Funding for Anganwadi Buildings”

State wise details of funds allocated over the last three years for construction of Anganwadi Centres under Convergence with MGNREGS.

(Rs in lakhs)

S. No	States/ UTs	2022-23		2023-24		2024-25		Total (last 3 yrs)	
		No. of AWCs approved	Funds released	No. of AWCs approved	Funds released	No. of AWCs approved	Funds released	Total AWCs approved in last 3 years	Total funds released in last 3 years
1	ANDHRA PRADESH	0	0	0	0	0	0	0	0
2	BIHAR	3700	4440	2455	0	0	0	6155	4440
3	CHHATTISGARH	3900	4680	0	0	0	0	3900	4680
4	GOA	0	0	0	0	0	0	0	0
5	GUJRAT	100	120	260	0	0	0	360	120
6	HARYANA	0	0	155	186	0	0	155	186
7	JHARKHAND	1480	1776	1039	0	0	0	2519	1776
8	KARNATAKA	800	960	935	0	0	1122	1735	2082
9	KERALA	140	168	32	0	0	0	172	168
10	MADHYA PRADESH	200	240	0	0	0	0	200	240
11	MAHARASHTRA	0	0	0	0	0	0	0	0
12	ODISHA	600	720	1039	0	0	0	1639	720
13	PUNJAB	0	0	156	187.2	0	0	156	187.2

14	RAJASTHAN	750	900	467	0	0	0	1217	900
15	TAMIL NADU	1200	1440	1193	1431.6	0	0	2393	2871.6
16	TELANGANA	1500	1800	779	0	0	0	2279	1800
17	UTTAR PRADESH	0	0	4140	0	-	4968.00	4140	4968.00
18	WEST BENGAL	0	0	0	0	0	0	0	0
19	HIMACHAL PRADESH	500	900	28	0	0	0	528	900
20	JAMMU & KASHMIR	0	0	0	0	0	0	0	0
21	UTTARAKHAND	3940	7092	707	0	0	0	4647	7092
22	A & N ISLANDS	0	0	0	0	0	0	0	0
23	D & N HAVELI	0	0	0	0	0	0	0	0
24	PUDUCHERRY	9	10.8	0	0	0	0	9	10.8
25	ASSAM	0	0	0	0	0	0	0	0
26	MANIPUR	0	0	500	900	0	0	500	900
27	MEGHALAYA	0	0	484	871.2	0	0	484	871.2
28	MIZORAM	0	0	510	918	0	0	510	918
29	NAGALAND	0	0	148	266.4	0	0	148	266.4
30	SIKKIM	0	0	50	0	0	0	50	0
31	TRIPURA	0	0	260	468	0	0	260	468
	Total	18819	25246.8	15337	5228.4	0	6090	34156	31597.2
